

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

112. C.P.(IB)-478(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.04.2024**

NAME OF THE PARTIES: Bhoir Dredging Co Pvt Ltd
V/s.
Shinde Developers Private Limited.

For the Petitioner: Mr. Sanket Singh i/b Meraki Chambers

For the Respondent: Adv. Omkar V Deosthale i/b Regulus Advocates and
Consultants

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

At the request of the parties, list on **10.05.2024** for final hearing.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)